

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH

Execution Application No. 12/2019  
(Earlier O.A. No. 215/2014)

Aditya N. Prasad & Ors

Applicants

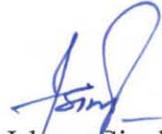
Versus

Union of India & Ors

Respondents

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(Sh. Ishwar Singh)  
PCCF/HOD

Department of Forest and Wildlife,  
Govt. of NCT of Delhi,  
A- Block, 2<sup>nd</sup> Floor, Vikas Bhawan,  
I.P. Estate, New Delhi – 11002.

Place: New Delhi

Dated: 8 November 2020

ISHWAR SINGH, IFS  
Pr. Chief Conservator of Forests & HOD  
Department of Forests & Wildlife  
Govt. of NCT of Delhi  
Vikas Bhawan, I.P. Estate, New Delhi-110002

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Execution Application No.12/2019  
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**COMPLIANCE REPORT IN RESPECT OF ORDER DATED 19/11/2019 OF**

**HON'BLE NATIONAL GREEN TRIBUNAL**

I, Ishwar Singh, Principal Chief Conservator of Forests, Government of NCT of Delhi, do hereby on solemn affirmation state and declare that:-

1. That in compliance of the order dated 02/07/2020 of the Hon'ble National Green Tribunal (NGT) in Execution Application No. 12/2019 (earlier O.A. No.215/2014) in the matter of Aditya N. Prasad & Ors Vs Union of India &Ors, the following actions have been taken to enhance the strength and infrastructure of the Department of Forests and Wildlife, Govt. of NCT of Delhi, in the intervening period:-

A) Filling up of sanctioned posts

The sanctioned posts were taken out of the purview of the Delhi Subordinate Services Selection Board (DSSSB) and the Department of Forest and Wildlife, Government of NCT of Delhi undertook the process of recruitment of total 226 vacant sanctioned posts of 4 Forest Rangers, 211 Forest Guards and 11 Wildlife Guards. The online testing and assessment services were outsourced to EdCIL (India) Ltd, a Mini-Ratna Public Sector Enterprise under the Ministry of Human Resource Development, Government of India on 14.11.2019. The online recruitment examination for Forest Ranger, and Wildlife Guards were completed on 15<sup>th</sup> March and 16<sup>th</sup> March 2020 respectively. The online examination for Forest Guards was scheduled to be held during 18-24 April, 2020; but could not be held and was postponed indefinitely due to the corona virus pandemic crisis.



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Department of Forests & Wildlife  
Govt. of NCT of Delhi  
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The steps taken towards filling up of other posts are presented below:

Sl. No.	Name of the Post	No. of Posts	Steps taken
1.	Assistant Conservator of Forest	04	01 ACF appointed through transfer on deputation. Vacancy re-advertised for filling up of the remaining 03 posts through transfer on deputation. Last date of application is 08.12.2020.
2.	Forest Ranger (DR)	04	Written Exam/ Physical Standard Test completed. Final result under process.
3.	Dy. Forest Ranger	06	Filled up
4.	Forest Guards (under promotion quota)	05	Filled up
5.	Wildlife Inspector (DR)	03	Tier – I written examination for the post was conducted by DSSSB on 20.11.2019 under post code 67/14( for 02 posts) and on 22.11.2019 under post code 69/12 (for 01 post). 51 candidates have been shortlisted for Tier- II under postcode 67/14 and no candidate has been qualified for Tier-II examination under post code 69/12.
6.	Wildlife Guards	11	Result declared and offer letter issued to selected candidates. 07 candidates submitted their acceptance and they have been referred to the Medical Board for Medical Examination.
7.	Veterinary Doctor	01	En-cadrement of these posts with identical posts in Development Department, Govt. of NCT of Delhi is under process.
8.	Compounder	02	

  
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9.	Legal Advisor cum Consultant	01	As advised by Law Department, Govt. of NCT of Delhi the matter relating to framing of Recruitment Rules for this post is under process.
10.	Forester	66	Framing and finalization of recruitment rules is under process

B) Status report in respect of para-6 of order dated 19/09/2019

Sl. No.	Compliance report dated	Present Status
	12.07.2019	
<b>Para 1</b>		
1	Security Guard (147 guards)	Engaged.
2	Project Associate (Land, Survey, Demarcation) – 10 numbers	11(Eleven) Project Associates engaged through ICSIL. Interview for the remaining Project Associate has also been conducted by agency.
3	Project Associate(Legal) – 02 numbers	
4	Porta Cabins (6 numbers)	03 Porta cabins constructed in West Forest Division and 03 Porta Cabins constructed by South Forest Division
5	Mahindra Bolero Camper PS 4WD type MUV (6 numbers)	Work order awarded and delivery is expected by 21.12.2020
6	Field Vehicle - 2 numbers	Procured and distributed to divisions
7	Tractor - 5 numbers	Procured and distributed to divisions
8	Tractor trolley and other attachments – 3 numbers	Procured and distributed to divisions
9	Water bowser along with pump facility – 5 numbers	Procured and distributed to divisions
10	Motorcycle - 23 numbers	Procured and distributed to divisions
11	IT Equipments – 10 numbers	Procured and distributed to divisions
13.	Drivers	Engaged and distributed to divisions

  
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<b>Para 2</b>		
14.	GPS (Hand held) – 50 numbers	Procured and distributed. Training conducted.
15.	Setting up of GIS Lab	GIS lab installed in West Forest Division and purchase of equipment for GIS Lab is under process.
16.	Differential Global Positioning System (DGPS) sets with roamers	Controller for Global Navigation Satellite System (GNSS)/DGPS has been purchased through GeM portal. Bid/RA again issued in GeM portal for Receiver for Global Navigation Satellite System (GNSS)/DGPS, as no seller participated under Financial Bid/RA.
17.	Map plotter	Plotter Printer A0 size has been purchased through GeM portal.
18.	Hiring of technical manpower	02 persons joined and the process for engagement of the remaining persons has been finalized.
<b>Para 3</b>		
19.	Creation of separate land management division for forest land survey etc.	To be placed before RMB in the next meeting.
20.	Support staff conversant with GIS and CAD	
<b>Para 4</b>		
21.	Permanent buildings for West and North Division	Permanent Building for West Division is proposed at Rewla Khanpur and the letter has been written to I&FC for submission of scheme/estimate. Mater <sup>t</sup> regarding permanent building for North Forest Division has been taken up with IFCD for submitting the estimate.
22.	Additional space for Forest HQ	Public Work Department, Govt. of NCT of Delhi has been requested for office space. DDA has been requested for land allotment for permanent building for HQs

  
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<b>Para 5</b>		
23.	Round the clock patrolling	Security Guards deployed and perambulation / patrolling plans submitted by DCFs
24.	Night vision goggles	File is under process for financial approval of the Finance Department.
25.	Field/ Departmental uniform	Uniform for Forest guard and other forestry staff approved by Lt. Governor, Delhi. Vetting is in progress with Law Department
<b>Para 6</b>		
26.	Engagement of contractual staff against sanctioned posts till recruitment	Recruitment of sanctioned posts initiated, as mentioned at 1 (A) above
<b>Para 7</b>		
27.	Construction of wildlife rescue cum rehabilitation centre	In process with National Zoological Park, Delhi. Rajokri facility being renovated under CAMPA. A letter has been issued by DCF(W) to Ex. Eng. CD-I, I&FC for submission of the scheme/estimate for construction of Wildlife Rescue cum rehabilitation center in Rajokri Range vide letter dated 12.10.2020.
28.	Procurement of rescue vehicles for wounded animals	Funds approved under CAMPA. Account was not opened in Delhi Govt. Accounts, as Delhi has no public account. Hence, the file was moved for using public account of Govt. Of India. Now, the permission has been received and account will be opened with the approval of the Assembly. The matter has been taken up with Finance/Planning Department.

  
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29.	Wildlife rescue infrastructure	Funds approved under CAMPA Account was not opened in Delhi Govt. Accounts, as Delhi has no public account. Hence, the file was moved for using public account of Govt. Of India. Now, the permission has been received and the account will be opened with the approval of assembly. The matter has been taken up with Finance/Planning Department.
<b>Para 8</b>		
30.	Establishment of wireless network	Approval is under submission for the approval of the Cabinet for release of budget, due to restrictions imposed on account of COVID-19
31.	Leased communication line for field offices	Funds allotted to DCFs in OE(Rs 39 lakhs)
<b>Para 9</b>		
32.	Response teams in sensitive areas for attending man-animal conflict events	Divisional squads formed. Resources required to be communicated by DCFs

**VERIFICATION:-** Verified at New Delhi on this 8th of December, 2020 that the contents of the above affidavit are true and correct as per my information derived from the records maintained by the Department of Forests & Wildlife, Govt. of NCT of Delhi and no part of it is incorrect and nothing material has been concealed therefrom.

  
DEPONENT

ISHWAR SINGH, IFS  
Pr. Chief Conservator of Forests & HOD  
Department of Forests & Wildlife  
Govt. of NCT of Delhi  
Vikas Bhawan, I.P. Estate, New Delhi-110002

Item No. 06

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Execution Application No. 12/2019

In

O.A No.215/2014

With

M.A. No. 230/2019

In

Original Application No. 215/2014

(With report dated 17.06.2020)

Aditya N. Prasad & Ors.

Versus

Applicant(s)

Union of India & Ors.

Respondent(s)

Date of hearing: 02.07.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE S. P. WANGDI, JUDICIAL MEMBER  
HON'BLE DR. SATYAWAN SINGH GARBYAL, EXPERT MEMBER**

**ORDER**

1. The issue for consideration is the steps for appropriate enhancement of staff strength and infrastructure for the Forest Department in terms of order of this Tribunal dated 10.12.2015.
2. The matter has been dealt with earlier. On 19.11.2019, after noting the proposals for steps to comply with the order, this Tribunal directed as follows:

"8. *Let further necessary steps be completed within four months but latest by 31.03.2020 and a compliance report filed before the next date by e-mail at judicial-ngt@gov.in.*"

11/12  
8

3. Accordingly, a further report has been filed by the PCCF, Delhi on 17.06.2020 mentioning that while certain steps have been taken, further steps have been delayed on account of lockdown. The applicant has filed objections to the said compliance report.

4. Without going into rival contentions whether delay is justified, let a further action taken report be filed before the next date by the PCCF, Delhi by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

A copy of this order be sent to the PCCF, Delhi by email for compliance.

List again on 15.12.2020.

Adarsh Kumar Goel, CP

S. P. Wangdi, JM

Dr. Satyawan Singh Garbyal, EM

July 2, 2020  
Execution Application No. 12/2019  
In O.A No.215/2014  
With M.A. No. 230/2019  
In Original Application No. 215/2014  
AK